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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.02.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/16,TP10 8/17	For report of IRP	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Ramachandra D Chrudhaw IRP	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

ADVOCATE FOR PETITIONER/s :

non present

ADVOCATE FOR RESPONDENT/s :

Chitra.S

[CHITRA - S] 9632150934.

ORDER

Heard Ms. Chitra.S, learned Counsel for Respondent; None appeared for Petitioner. Learned Counsel for Respondent is directed to intimate the IRP ^{to} present on next date of hearing. Post the case on **06.02.2019**.

Ashok
MEMBER (T)

Chitra
MEMBER (J)

Sruthi

Sruthi